CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH AT BANGALORE

CONTEMPT PETITION NO.170/00017/2020

IN

OA NO.170/00239/2015

DATED THIS THE 26TH DAY OF FEBRUARY, 2020

HON'BLE DR K B SURESH....MEMBER (J) HON'BLE SHRI C V SANKARMEMBER (A)

G.Kiran, S/o Govindaraju, Aged about 31 years, R/at No.125, "Asha Kiran" Opp. Deepa Hospital 1st Main Road, Sree Vinayaka Extn. K R Puram, Bangalore-560 031.

...Petitioner

(By Advocate Ranganath S Jois)

Vs.

Shri.C K Mishra, IAS Secretary, Ministry of Environment, Forest and Climate Change, Indira Pariyavarana Bhavan, Prithvi Block, 6th Floor, Jorbhag Road, Alganj, New Delhi-110 003.

...Respondents

(By Shri.N.Amaresh, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

On behalf of Shri.Ranganath S Jois, learned counsel for the applicant, Shri.N.Amaresh, learned counsel submits that against our original order the Hon'ble Apex Court has granted an Interim Order. Therefore, Contempt Petition is dismissed but with liberty. Notices discharged. No costs.

(C V SANKAR) MEMBER (A) (DR K B SURESH) MEMBER (J)

/rsh//

Annexures referred to by the Applicant in CP No.170/000017/2020

Annexure CP1: Copy of the Order dated 15.03.2016 in OA 170/00239/2015.

Annexure CP2: Copy of the order dated 6.8.2019 in WP No.18947/2016 C/w W P

No.54254/2016

Annexure CP3: Copy of the representation dated 20.08.2019

Annexure CP4: Copy of the legal notice dated 26.08.2019

Annexure CP5: Copy of the letter dated 23.09.2019.